Kerala : Widening and deepening of the Champakara canal and Chavara-Neendakara waterway.

Bihar : Running of commercial river services on the Ganga between Buxar and Farakka.

Maharashtra : Construction of a jetty and other ancillary works at Mandva.

(c) These recommendations of the the Committee are being examined in consultation with the State Governments and the concerned Ministries.

Confirmation of the Chief Justice Calcutta High Court

395. SHRI KALYAN ROY
SHRI BHUPESH GUPTA :
SHRI Z. A. AHMAD :

Will the Minister of HOME AFFAIRS be pleased to state whether Shri P. B. Mukherji, acting Chief Justice of the Calcutta High Court, has been confirmed in his post and if so, from when and if not, the reasons therefor ?]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Shri Justice P. B. Mukherji is still the acting Chief Justice of the Calcutta High Court. The question of appointment of the permanent Chief Justice is under consideration of Government.

प्रशासन सुधार आयोग का प्रतिवेदन

396. श्री सूरज प्रसाद : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को प्रशासन सुधार आयोग का चौदहवा प्रतिवेदन प्राप्त हो गया है ;

(ख) यदि हां, तो उस प्रतिवेदन की कितनी सिफारिशें सरकार द्वारा स्वीकृत की गई है ; और

(ग) इन सिफारिशों को कार्यान्वित किये जाने के सम्बन्ध मे कितनी प्रगति हुई है ?

†[A.R.C. Report

396. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received the 14th Report of the Administrative Reforms Commission,]

(b) if so, the number of recommendations contained in the Report which have been accepted by Government; and

(c) what progress has been achieved in the matter of implementing these recommendations ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी हां, श्रीमन् ।

(ख) और (ग) चूकि इस प्रतिवेदन की अधिकाश सिफारिशो का प्रारम्भिक संबध राज्य सरकारों से है, अत: इसे उनके विचारार्थ भेज दिया गया है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c) As most of the recommendations in this report primarily concern the State Governments, it has been sent to them for consideration.]

दिल्ली परिवहन की बसों के लिये फालतू पुर्जों की उपलब्धि

397. श्री सूरज प्रसाद : क्या संसद कार्य तथा नौवहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि फालतू पुर्जे उपलब्ध न होने के कारण दिल्ली परिवहन की बहुत सी बसें बेकार हो गई है ;

(ख) यदि हां, तो इस सम्बन्ध मे सरकार द्वारा क्या कदम उठाये जा रहे है ; और

(ग) इस कारण इस समय कितनी बसें बेकार पड़ी है ?

†[ ]English translation.